(J.H.C. Sch. 1-7)

From:

Vishwa Nath Shukla

Registrar (Administration), High Court of Jharkhand, Ranchi. ☎: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/	1/2025-26/Apptt.
Letter No	/Apptt
Dated:	

To

- 1. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum- Civil Judge (Jr. Div.), Bokaro.
- 2. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
- 3. Mr. Ankit Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chaibasa (Chakradharpur).
- 4. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
- 5. Ms. Samirah Khan, J.M.-cum-P.M. (J.J.B.), Daltonganj.
- 6. Mr. Kamal Prakash, S.D.J.M.-cum-Judge I/c, Daltonganj.
- 7. Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
- 8. Ms. Arpita Narayan, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./ M.L.A., Dhanbad.
- 9. Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 10. Mr. Ishraque Zeya Khan, J.M.-cum-Judge I/c, Dhanbad.
- 11. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 12. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 13. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 14. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 15. Ms. Neha Jha, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J.B.), Dumka.
- 16. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
- 17. Mr. Alok Ojha, S.D.J.M.-cum-Civil Judge (Jr. Div.). Garhwa (Nagar Untari).
- 18. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 19. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 20. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 21. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 22. Ms. Monica Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
- 23. Mr. Md. Danish Nawaz, J.M.-cum-Judge I/c, Giridih.
- 24. Mr. Amit Bansal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
- 25. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Gumla.
- 26. Ms. Anushka Jain, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 27. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 28. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 29. Mr. Divyam Choudhary, J.M.-cum-Judge I/c, Hazaribagh.
- 30. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
- 31. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
- 32. Ms. Priya Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M. (J.J.B.), Hazaribagh.
- 33. Mr. Vikash Kumar Bhagat, Nyayadhikari-cum-Addl.Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
- 34. Mr. Sidhant Tigga, J.M.-cum-Judge I/c, Jamshedpur.
- 35. Mr. Amit Akash Sinha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Khunti.
- 36. Ms. Shivangi Priya, J.M.-cum-Judge I/c, Koderma.
- 37. Mr. Utkarsh Jain, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Latehar.
- 38. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.
- 39. Mr. Vijay Kumar Das, J.M.-cum-Judge I/c, Pakur.
- 40. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge Incharge, Ramgarh
- 41. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./ M.L.A., Ranchi.
- 42. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 43. Mr. Numan Khan Azam, Nyayadhikari-cum-Addl.Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 44. Mr. Prashant Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 45. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
- 46. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.

- Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.), Ranchi. 47.
- Mr. Sumit Kumar Verma, J.M., Sahebganj.
- Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Seraikella-Kharsawan. 48. 49.
- Mr. Subhash Bara, Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Simdega. 50.

Nomination of Judicial Officers for attending "Conference on Judicial Ethics and Behaviour for Judicial Officers & Newly enrolled Advocates (C-3)" on 4th January, 2026 (Sunday) at Sub.:-Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.

With reference to the subject noted above, I am directed to inform that the Court has been Sir/Madam, pleased to nominate you to attend the aforesaid "Conference on Judicial Ethics and Behaviour for Judicial Officers & Newly enrolled Advocates (C-3)" on 4th January, 2026 (Sunday) at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Conference till the evening of concluding day. All the nominated officers have to report at Judicial Academy Jharkhand for Conference at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Conference.

No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances. Yours sincerely,

Sd/-Vishwa Nath Shukla Registrar (Administration)

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Memo No. 5647 /Apptt.	Judicial Academy Jharkhand, Ranchi for information and r
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Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1053/JAJ dated 05.12.2025/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to attend the aforesaid Conference / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar (Administration)